



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III University of Kerala

NOTIFICATIONS

(1)

No. Election/SFC/2019-2020(1)

12th February 2020.

Sub:—Election to the Finance Committee by the members of the Senate Declaration of results—Notification issued—regarding.

Read:—(1) University Notification No. Election/SFC/2019-2020 dtd. 20-1-2020.

(2) University Notification No. Election/SFC/2019-2020(1) dated 10-2-2020.

Whereas the University of Kerala has notified as per Notification read (1) above for election to the Finance Committee of the University from among the members of the Senate (*Under item-c of Sub-Section (2) Section 31 of the Kerala University Act, 1974*) and whereas the number of candidates validly nominated and not withdrawn do not exceed the number of vacancies to be filled by election, vide notification (2) above, it is hereby notified, under Statute 33 and 41 of the Kerala University (Conduct of Election to various Authorities or Bodies) First Statutes, 1974, that the following Member of the Senate have been declared duly elected unopposed to the Finance Committee of the University.

Sl. No. Name and Address

- | | |
|---|---|
| 1 | Dr. B. Rajendran,
Principal,
Kerala Institute of Tourism and Travel Studies,
Thycadu, Thiruvananthapuram 695 014 |
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The above member shall hold office in the Finance Committee of the University subject to the provisions contained in the Kerala University Act, 1974 and the Statutes framed thereunder.

(2)

No. Election/SFC/2019-2020(2)

12th February 2020.

Sub:—Election to the Finance Committee by the members of the Syndicate Declaration of results—Notification issued—regarding.

Read:—(1) University Notification No. Election/SFC/2019-2020 dtd. 20-1-2020.

(2) University Notification No. Election/SFC/2019-2020(2) dated 10-2-2020.

Whereas the University of Kerala has notified as per Notification read (1) above for election to the Finance Committee of the University from among the members of the Syndicate (*Under item-d Sub-Section (2) of Section 31 of the Kerala University Act, 1974*) and whereas the number of candidates validly nominated and not withdrawn do not exceed the number of vacancies to be filled by election, vide notification (2) above, it is hereby notified, under Statute 33 and 41 of the Kerala University (Conduct of Election to various Authorities or Bodies) First Statutes, 1974, that the following Member of the Syndicate have been declared duly elected unopposed to the Finance Committee of the University.

Sl. No. Name and Address

1 Adv. K.H. Babujan,
Abhayam, Evoor South,
Keerikkad P. O, Alappuzha-690 508

The above member shall hold office in the Finance Committee of the University subject to the provisions contained in the Kerala University Act, 1974 and the Statutes framed thereunder.

(3)

No. Election/SFC/2019-2020(3)

12th February 2020.

Sub:—Election to the Finance Committee by the members of the Academic Council Declaration of results—Notification issued—regarding.

Read:—(1) University Notification No. Election/SFC/2019-2020 dtd. 20-1-2020.

(2) University Notification No. Election/SFC/2019-2020(3) dated 10-2-2020.

Whereas the University of Kerala has notified as per Notification read (1) above for election to the Finance Committee of the University from among the members of the Academic Council (*Under item-Sub-Section (2) of Section 31 of the Kerala University Act, 1974*) and whereas the number of candidates validly nominated and not withdrawn do not exceed the number of vacancies to be filled by election, vide notification (2) above, it is hereby notified, under Statute 33 and 41 of the Kerala University (Conduct of Election to various Authorities or Bodies) First Statutes, 1974, that the following Member of the Academic Council have been declared duly elected unopposed to the Finance Committee of the University.

Sl. No. Name and Address

1 Sri. R. Indulal,
Associate Professor,
Department of English,
Sanatana Dharma College, Alappuzha

The above member shall hold office in the Finance Committee of the University subject to the provisions contained in the Kerala University Act, 1974 and the Statutes framed thereunder.

(4)

No. Election/By-Election/Senate/2019-2020 (1)

16th March 2020.

Sub:—University of Kerala—By-Election to the Senate by the Principals of Private Colleges other than Unaided Colleges—Declaration of results—Notification issued—reg.

Read:—(1) University Notification No. Election/Senate-Bye-election/2019-2020 dated 3-2-2020.

(2) University Notification No. Election/Senate-Bye-election/2019-2020(1) dated 22-2-2020.

In continuation of the University Notifications read (1) and (2) above, it is hereby notified under Section 17—Elected Members (1) of the Kerala University Act, 1974 and Statute 33 of the Kerala University (Conduct of Elections to various Authorities or Bodies) First Statutes, 1974, that the following Principal of Private Colleges (other than Unaided Colleges) have been declared duly elected to the Senate of the University of Kerala.

Sl. No. Name and Address

1 Major Dr. U. Abdul Kalam,
Principal,
Iqbal College, Peringamala,
Thiruvananthapuram-695 563

The above member shall hold office in the Senate subject to the provisions contained in the Kerala University Act, 1974 and the Statutes framed thereunder.

(5)

No. Election/By-Election/Senate/2019-2020 (2)

16th March 2020.

Sub:—University of Kerala—By-Election to the Senate by the Presidents of Registered Trade Unions—Declaration of results—Notification issued—reg.

Read:—(1) University Notification No. Election/Senate-Bye-election/2019-2020 dated 3-2-2020.

(2) University Notification No. Election/Senate-Bye-election/2019-2020(2) dated 22-2-2020.

In continuation of the University Notifications read (1) and (2) above, it is hereby notified under Section 17 Elected Members (8) of the Kerala University Act, 1974 and Statute 33 of the Kerala University (Conduct of Elections to various Authorities or Bodies) First Statutes, 1974, that the following President of Registered Trade Unions have been declared duly elected to the Senate of the University of Kerala.

Sl. No. Name and Address

1 Adv. Gopu Krishnan, C. G.,
President,
Kallada Mandalam Kasuvandi Thozhilali Council,
A. I. T. U. C. Office, Chittumala, East Kallada.P. O.

The above member shall hold office in the Senate subject to the provisions contained in the Kerala University Act, 1974, and the Statutes framed thereunder.

By Order of the Vice-Chancellor,

University Buildings,
Thiruvananthapuram.

(Sd.)
Registrar (I/C)/Returning Officer.